

1	2	3
11.	Orissa	1. Dhenkanal
12.	Punjab	1. Ludhiana 2. Patiala
13.	Rajasthan	1. Ajmer 2. Jodhpur
14.	Tamil Nadu	1. Salem
15.	Uttar Pradesh	1. Safai Etawah 2. Rai-Bareilly
16.	West Bengal	1. Lebong 2. Burdwan

#### Indo-Nepal Treaty

1473. SHRI SUSHIL CHANDRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government propose to restore the erstwhile agreement between India and Nepal whose period is over;

(b) if so, the details of negotiations going on between the two countries; and

(c) the time by which the agreement will be restored ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (c) The Treaty of Trade between India and Nepal was due to expire on 5 December, 1996. It was agreed to modify and extend the Treaty for a further period of five years, upto 5 December, 2001, through exchange of letters, dated 3.12.1996. The Treaty shall now be automatically extended for further period of five years at a time, unless either of the parties, gives to the other a written notice, three months in advance, of its intention to terminate the Treaty.

[English]

#### Interest by Ship Builders

1474. SHRI UTTAM SINGH PAWAR: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government are aware that Indian ship builders have to pay 23 per cent interest on bank draft for working capital whereas OECD countries pay only 6 to 7 per cent and in some countries even below 5 per cent;

(b) whether it is also a fact that ship building is treated as an export industry by all countries and in countries like U.K., China and Taiwan, there is no upper limit on the amount of subsidy that is provided to them and the only criterion is to secure an export order at any cost whereas in India only 20 per cent subsidy is given; and

(c) if so, the reason therefor and the steps the Government propose to take to make this industry as internationally competitive ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) According to the information available

with this Ministry, Indian shipbuilders pay 16.00 to 23.5 per cent interest on the working capital, whereas in OECD countries, the interest rate is 6 to 7 per cent.

(b) and (c) Shipbuilding is treated as an export industry in some of the countries. Many countries world-over have been supporting shipbuilding industry with incentives such as subsidy, tax concessions, etc. The details are not easily available as these are of confidential nature having commercial implications.

In order to revive the shipbuilding industry, a revised pricing policy for construction of ocean-going vessels in Indian Public Sector shipyards was introduced in September, 1993 for a period of 2 years. The policy *inter-alia*, envisaged availability of shipbuilding subsidy of 30% over and above the basic price (20% payable by the Government and 10% by the shipowner) and availability of interest differential subsidy on loan of 9% upto an extent of 80% of the cost of the ship. Government is considering extension of subsidy scheme and also to include export orders.

#### C.G.H.S. Dispensary

1475. SHRI KESHAB MAHANTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government are running any CGHS dispensary for the beneficiaries of Central Government Employees who are posted in Guwahati and its vicinity;

(b) if so, the details thereof, and whether these dispensaries are adequate in number;

(c) if not, whether there is any proposal under Government's consideration to start CGHS dispensaries there; and

(d) if so, the time by which the same are likely to be started ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) Three CGHS dispensaries have been sanctioned for the beneficiaries of Guwahati which, as per present needs of the Card holders there, are adequate. Two of the dispensaries have already started functioning.

(c) and (d) Does not arise.

[Translation]

#### Illiteracy

1476. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a large number of illiterates still exists in the country;

(b) if so, the total number of illiterates, State-wise;

(c) whether the Government propose to take any steps to literate them particularly to literate the illiterates of Balsad district of Gujarat; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) Yes, Sir. As per 1991 census there are 32.89 crore illiterates in the age-group of 7 and above. State-wise number of illiterates is given in a Statement attached.

(c) and (d) Adult Education under the National Literacy Mission, Universalisation of Elementary Education and Non-Formal Education for school drop-outs constitute a three-pronged strategy to improve literacy throughout the country. The total literacy campaign which is the principal strategy of the National Literacy Mission for eradication of illiteracy, has been launched in 423 districts of the country.

Balsad district has been sanctioned Total Literacy Campaign in November 1993 to cover a target of 1.49 lakh illiterates in the age-group of 9-35 years. After completion of TLC a two years Post Literacy Campaign has been sanctioned to the district in Dec., 1996 to cover 1.43 lakh neoliterates in the age-group of 9-35 years.

**Statement**

S.No.	Name of the State/UT's	No. of illiterates in lakhs
1	2	3
1.	Andhra Pradesh	310.56
2.	Arunachal Pradesh	3.98
3.	Assam	84.76
4.	Bihar	422.07
5.	Goa	2.53
6.	Gujarat	133.48
7.	Haryana	58.90
8.	Himachal Pradesh	15.65
9.	Karnataka	164.86
10.	Kerala	25.75
11.	Madhya Pradesh	296.24
12.	Maharashtra	229.86
13.	Manipur	6.14
14.	Meghalaya	7.03
15.	Mizoram	1.00
16.	Nagaland	3.84
17.	Orissa	133.96
18.	Punjab	70.44
19.	Rajasthan	215.97
20.	Sikkim	1.43
21.	Tamil Nadu	180.75
22.	Tripura	8.94
23.	Uttar Pradesh	647.69

1	2	3
24.	West Bengal	239.06
25.	Andaman & Nicobar Islands	0.63
26.	Chandigarh	1.21
27.	Dadra & Nagar Haveli	0.65
28.	Daman & Diu	0.25
29.	Delhi	19.31
30.	Lakshadweep	0.08
31.	Pondicherry	1.76
		<b>3288.78</b>

Information – excluding Jammu & Kashmir.

[English]

**Almatti Dam**

1477. DR. T. SUBBARAMI REDDY :  
SHRI K.C. KONDAIAH :  
SHRI K.S. RAYADU :  
SHRI R. SAMBASIVA RAO :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Supreme Court has recently issued some directions to Union Government and concerned State Governments regarding Almatti Dam issue;

(b) if so, details thereof and the action being taken thereon;

(c) whether the Union Government have also constituted any expert panel or committee to resolve the controversy involved in Almatti Dam issue;

(d) the steps taken by the panel so far in resolving the issue and the time by which the panel would submit its report; and

(e) whether the recommendations of the expert panel/committee would be binding on all the concerned parties ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) The Union Government have not constituted any Expert Panel or Committee to resolve the controversy involved in Almatti Dam issue.

(d) and (e) Do not arise.

**Plague at Surat**

1478. SHRI SATYAJITSINH DULIPSINH GAEKWAD :  
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the precise reasons that caused plague at Surat have since been ascertained;